

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 51

**IA No. 1704/23
In**

**CP(IB) No.514/Chd/Chd/2019
(Admitted)**

**Under Section 9, IBC 2016
R 11 IBC 2016**

In the matter of:-

Galtech Infosolutions Pvt. Ltd.

..Petitioner/Operational Creditor

Vs.

Tera Tradelinks Pvt. Ltd.

..Respondent/Corporate Debtor

Present:- None for the parties.

IA No. 1704/2023

This application has been filed for placing on record the progress report for the period from 11.05.2023 to 25.05.2023. The same is taken on record subject to just exceptions. Thus, IA No.1704/2023 is disposed of.

Sd/-

**(Subrata Kumar Dash)
Member (Technical)**

August 03, 2023
PRF

Sd/-

**(Harnam Singh Thakur)
Member (Judicial)**